Annexure-2
Name of the Corporate Debtor:
Date of commencement of CIRP:
List of creditors as on:

List of unsecured financial creditors belonging to any class of creditors

Г	Sr. No.	Name of creditor		Details of claim received		Details of Claim Admitted						Amount of any			
			Identification Number	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may be set- off	Amount of claim not	Amount of claim under verification	Remarks, if any
		NA NA													